

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJIV KALRA

IA 173016/2019, 173017/2019, in Petition(s) for Special Leave to Appeal (Crl.) No(s). 10325/2019

SATISH KUMAR & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

IA No. 173017/2019 - EXEMPTION FROM FILING O.T.
IA No. 173016/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 08-01-2020 These matters were called on for hearing today.

For Petitioner(s)

Mr. Satyabrata Panda, AOR
Mr. Manoranjan Paikaray, Adv.
Mr. Abeer Sharma, Adv.
Mr. Yash Pratap, Adv.

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. Vishnu Shankar Jain, Advocate has filed Vakalatnama/
Appearance on behalf of the Respondent No.1/State. Respondent No. 1
is granted four weeks' time, to file the counter affidavit.

Ld. counsel for the petitioner shall file the affidavit in
proof of dasti service of notice already issued to Respondent No. 2
within a period of two weeks.

List again on 02.03.2020.

RAJIV KALRA
Registrar